

MR. DEPUTY-SPEAKER: We now take up the clauses. The question is:

"That clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clause 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SATISH AGARWAL: I move that the Bill be passed

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

13.37 hrs.

PONDICHERRY APPROPRIATION
BILL, 1979

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year 1978-79, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year 1978-79, be taken into consideration."

The motion was adopted.

†Moved with the recommendation of

MR. DEPUTY-SPEAKER: The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill

SHRI SATISH AGARWAL: I move: "That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed"

The motion was adopted.

13.40 hrs

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL

MR. DEPUTY-SPEAKER: We shall take up further consideration of the Industries (Development and Regulation) Amendment Bill Shri Fernandes.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): The Bill that I have moved before the House, as I have said the other day, seeks to amend the IDR Act in two respects. One is in regard to the moratorium part. The present clause provides for moratorium for certain out-standings etc. for a period of five years and we have now reached a point where the five-year moratorium in respect of certain industries is due to expire from the first week of next month. We have also learnt from experience that a five-year moratorium

the President.